NATIONAL COMPANYLAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 66/12	TP 38/16	For	397/398	Pramod Ramadas Kamat & 3 Ors. Vs.	
	1	hearing		Sree Sreenivasa Textiles Processing	
				Pvt. Ltd. & 8 Ors.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
ļ.	SARVOTHAM.P	petitioners	Janoth off.

ORDER

PCS for Petitioner is present. Counsel for Respondent is also present. He has filed an affidavit along with a copy of account statement. Main matter is therefore listed for final hearing on 22.02.2018. No adjournment will be given.

Member (T)

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Member (J)